

Prl. Civil Judge Jr.Divn and JMFC
Sri. Vinod Balnaik
PRL. CIVIL JUDGE AND JMFC COURT
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 4650/2014 (EVIDENCE)		Kyathasandra police Vs Hanumantharayappa	Asst.Public Prosecutor
2	C.C. 5199/2014 (NOTICE)		Kyathasandra Police Station Vs Kumbi @ Kumbaiah	APP
3	C.C. 6108/2014 (EVIDENCE)		Kyathasandra Police Station Vs Ramakrishna	APP
4	Crl.Misc. 251/2015 (NOTICE TO RESPONDENT)		The Commercial Tax Officer Vs Hanumaram Jat	
5	C.C. 1869/2015 (EVIDENCE)		Kyathasandra police Vs Shivakumar.K.R.	
6	C.C. 3915/2015 (EVIDENCE)		Kyathasandra Police Vs Jithendra Singh @ Jagadish	
7	C.C. 6900/2015 (cross of pw)		Shobha.B.S. Vs Y.S.Lalithamma	Bendre kumar.T
8	C.C. 793/2017 (EVIDENCE)		Sharath Kumar.K.S. Vs Anil.T.M.	K.Naveen Nayak
9	C.C. 5345/2017 (summons to witness)		Kyathasandra PS Vs Radhamma	
10	C.C. 5356/2017 (ARGUMENTS)		Badarainath.T.J. Vs Gangadhara	G.Sathyannarayana Reddy
11	C.C. 5780/2017 (EVIDENCE)		Kyathasandra PS Vs Narasimhaiah	
12	C.C. 6497/2017 (HEARING)		Kyathasandra Police Station Vs Sagar P.S.	
13	C.C. 3165/2018 (ACCUSED STATEMENT u/s 313 CrPC)		Basavalingappa Vs Surendra A N	G S Hanumantharayappa
14	C.C. 3713/2018 (Objections)		Chayadevi.R. Vs Shashikala	Eranna.D.M.
<u>11.00 AM to 02.00PM</u>				

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15	C.C. 4604/2010 (EVIDENCE)		KSPS, police Vs K.Anthooraiiah	APP GN
16	C.C. 4607/2010 (warrant to accused)		Kyathasandra police Vs Aslam pasha	Asst.Public Prosecutor
17	C.C. 3030/2012 (summons to withness)		Kyathasandra Police Station Vs Anandappa.G.M.	APP
18	C.C. 3103/2013 (EVIDENCE)		Kyathasandra Police Vs Virupakshaiah	A.P.P.
19	C.C. 3637/2013 (EVIDENCE)		Kyathasandra Police Vs Venkatesha	APP
20	C.C. 3988/2013 (EVIDENCE)		E.E.L.P. police station Vs Kumar	APP
21	C.C. 4066/2013 (EVIDENCE)		Kyathasandra police Vs Venkatesha Naika	APP
22	C.C. 4511/2013 (ARGUMENTS)		P.B.Narasimhamurthy Vs V.Govindaiah	
23	C.C. 708/2014 (EVIDENCE)		Kyathasandra police Vs Madhukara	
24	C.C. 852/2014 (EVIDENCE)		Kyathasandra Police Vs Chandrashekar	
25	C.C. 4108/2014 (EVIDENCE)		Kyathasandra Police Station Vs Krishnamurthy	APP
26	C.C. 293/2015 (EVIDENCE)		Kyathasandra Vs Likhith	
27	C.C. 3916/2015 (EVIDENCE)		Kyathasandra Police Station Vs Gandhar	
28	C.C. 3920/2015 (EVIDENCE)		Kyathasandra Police Station Vs Rajaram	
29	C.C. 349/2016 (ACCUSED STATEMENT u/s 313 CrPC)		Kyathasandra PS Vs Erappa HIndi	

SS TO WITNESSES

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	C.C. 2247/2014 (EVIDENCE)		Kyathasandra Police Station Vs Ramesh L	
31	C.C. 4820/2020 (FIRST HEARING)		Kyathasandra Police Station Vs Veeramani Alias Chapu Alias Mani	APP
Cases listed below are adjourned due to Covid 19				
32	C.C. 4462/2018 (ARGUMENTS)	22-02-2021 (02.45 PM to 05.45PM)	C.R.Raghavendra Vs Ranganath.B.	Arun.K.S
33	Crl.Misc. 71/2020 (STEPS)	22-02-2021 (02.45 PM to 05.45PM)	Muralinaik R Vs The Deputy Tahasildar and others	Nagaraja H
34	Crl.Misc. 72/2020 (STEPS)	22-02-2021 (02.45 PM to 05.45PM)	Muralinaik R Vs The Deputy Tahsildar and others	Nagaraja H
35	Crl.Misc. 400/2020 (EVIDENCE)	22-02-2021 (02.45 PM to 05.45PM)	Raja Naika Vs Deputy Tahsildar	J B Sannamarappa
36	C.C. 2824/2013 (warrant to accused)	22-02-2021 (11.00 AM to 02.00PM)	Kyathasandra Police Vs Vasanthakumar	A.P.P.
37	C.C. 709/2014 (BODY WARRANT)	22-02-2021 (11.00 AM to 02.00PM)	Kyathasandra Police Vs Keshavamurthy	
38	C.C. 5730/2018 (EVIDENCE)	22-02-2021 (11.00 AM to 02.00PM)	M.V.Veerabhdraiah Vs Hanumantharaju	Manjunath.S.
39	Crl.Misc.(DVA) 10/2020 (NOTICE TO RESPONDENT) IA/1/2020	22-02-2021 (11.00 AM to 02.00PM)	Asha N Alias Hemalath N Vs S Vivek	Sridhara Babu N
40	C.C. 5499/2013 (FRAMING OF CHARGE OR PLEA)	22-02-2021	Kyathasandra Police Vs Rathnamma	
41	C.C. 5741/2013 (BODY WARRANT)	22-02-2021	Kyathasandra Police Vs Velu @ Pleg	
42	C.C. 5854/2013 (summons to accused)	22-02-2021	G.Dakshayani Vs Y.M.A.S.Prasad	
43	C.C. 5858/2013 (summons to accused)	22-02-2021	G.Dakshayani Vs Y.M.A.S.Prasad	

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44	C.C. 5863/2013 (summons to accused)	22-02-2021	G.Dakshayani Vs Y.M.A.S.Prasad	
45	C.C. 737/2014 (STEPS)	22-02-2021	Hemagiri Souharda Credit Co- operative Society Vs Venkatesh Murthy	
46	P.C.R. 230/2014 (NOTICE)	22-02-2021	Venkatesh Vs Puttathimmaiah	S.R.Ramakrishnaiah
47	C.C. 5490/2014 (FRAMING OF CHARGE OR PLEA)	22-02-2021	Kyathasandra Police Vs Sudharshan Alias Sudhanna	
48	C.C. 3639/2014 (STEPS)	22-02-2021	Madhukumar Vs Avinash	
49	C.C. 5940/2014 (warrant to accused)	22-02-2021	R.S.Nataraj Vs K.B.Bharath Gowda	
50	P.C.R. 5/2015 (NOTICE)	22-02-2021	Radha D.V. Vs Sampath Kumar	C.Renukesha
51	C.C. 996/2015 (summons to witness)	22-02-2021	Kyathasandara police Vs Prakasha	
52	Crl.Misc.(DVA) 23/2015 (cross of pw) IA/1/2015 IA/2/2015	22-02-2021	Asha.H.S. Vs Dr.K.R.Sreenath	T.K.Surendra singh
53	C.C. 4092/2015 (EVIDENCE)	22-02-2021	Kyathasandra PS Vs Narasimha murthy Alias Kumar	
54	C.C. 4297/2015 (warrant to accused)	22-02-2021	Kyathasandra PS Vs Mohan Kumar alias Mohan	
55	C.C. 4938/2015 (BODY WARRANT)	22-02-2021	Kyathasandra police Vs Sureesha	
56	C.C. 5275/2015 (warrant to accused)	22-02-2021	T.K.Yogish Vs Vasanthakumar	Ramesh
57	C.C. 5334/2015 (summons to accused)	22-02-2021	Vishwas K.C. Vs Lokesha	H.T. Anand
58	C.C. 5338/2015 (warrant to accused)	22-02-2021	Anantha Kumar Vs Shiva Shankar.B.	R.V.Doddashanaiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
59	C.C. 5346/2015 (STEPS)	22-02-2021	Gowda C.R. Vs Vishwa Vijetha Chits (K) Pvt. Ltd.	N.K. Naveekumar
60	C.C. 5387/2015 (Cross of P.W)	22-02-2021	Ms Cosmic Rumble Vs Prakash	
61	C.C. 5613/2015 (EVIDENCE)	22-02-2021	Kyathasandra Police Station Vs Huchchamma	
62	C.C. 6901/2015 (STEPS)	22-02-2021	Dastagir Vs B.N.Krishnamurthy	G.Sajjad Ahamed
63	C.C. 6908/2015 (warrant to accused)	22-02-2021	Gangamma Vs C.G.Manjunath	
64	C.C. 353/2016 (EVIDENCE)	22-02-2021	Kyathasandra PS Vs Virupakshappa.T.V.	
65	C.C. 1043/2016 (EVIDENCE)	22-02-2021	Kyathasandra PS Vs Jagadeesh Kumar. H.S.	
66	C.C. 1534/2016 (warrant to accused)	22-02-2021	H.Parameshwarappa Vs Naveen Kumar.D.V.	
67	C.C. 1768/2016 (warrant to accused)	22-02-2021	Boregowda Vs Byresh.S.P.	K.N.Basavaraju
68	C.C. 2676/2016 (STEPS)	22-02-2021	Srinivasa Vs Ramachandra Rao	
69	C.C. 2825/2016 (EVIDENCE)	22-02-2021	Kyathasandra Police Vs Umesh alias Anandkumar	
70	C.C. 3633/2016 (warrant to accused)	22-02-2021	T.K.Narayana Sing Vs Yuvaraj.T.V.	
71	C.C. 3778/2016 (STEPS)	22-02-2021	N.Nagaraja Vs M.N.Venkatesh	D.Gangappa
72	C.C. 3918/2016 (Balance)	22-02-2021	vishesh.B.Y. Vs Swetha Jayaram	G.Nagaraj
73	C.C. 4237/2016 (cross of pw)	22-02-2021	Ramakrishna.K Vs Ramamurthy	

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74	C.C. 4478/2016 (warrant to accused)	22-02-2021	Kyathasandra P.S. Vs Syedakhanam	
75	C.C. 4604/2016 (cross of pw)	22-02-2021	Priyanka Enterprises Vs M.S.Srinivasa	Harish Babu.M.S
76	C.C. 4606/2016 (summons to accused)	22-02-2021	Rajanna Vs Annapoorna	B.S.Yogeesh
77	C.C. 5804/2016 (EVIDENCE)	22-02-2021	NEPS Vs Basavaraju	
78	C.C. 6262/2016 (cross of pw)	22-02-2021	J.K.Anil Vs Sunil.P.	T.V.Sharada
79	C.C. 6264/2016 (Cross of P.W)	22-02-2021	T.R.Manjunath Vs Sunil.P.	T.V.Sharada
80	C.C. 6511/2016 (cross of pw)	22-02-2021	Channegowda.P.R. Vs Upendra Kumar	N.K.Naveen Kumar
81	C.C. 6930/2016 (EVIDENCE)	22-02-2021	Kyathasandra PS Vs Srinivasa.H.G.	
82	C.C. 835/2017 (Objections)	22-02-2021	Saraswathi.M. Vs Siddarajaiah.D	P.R.Jayarangaiah
83	C.C. 4460/2018 (warrant to accused)	22-02-2021	Kyathasandra Police Station Vs Vasantha	APP HVP
84	C.C. 4463/2018 (warrant to accused)	22-02-2021	M.Veerappa Vs M.R.Ramachandra	Naveen Kumar
85	P.C.R. 269/2020 (SWORN STATEMENT)	22-02-2021	T G Raghavendra Vs Subramnayam G S	Giresha V S
86	P.C.R. 276/2020 (SWORN STATEMENT) IA/1/2020	22-02-2021	K B Dharamaiah Vs Nagaraju C	Ravi Kumar D G
87	P.C.R. 277/2020 (SWORN STATEMENT)	22-02-2021	Manjunath M S Vs RaviShankar V C	Mahesh P

Dangling IA:

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<u>02.45 PM to 05.45PM</u>				
1	FDP 6/2013 (Objections)		Kumari Vs Chikkamma	H.S.B.Rudraiah
2	O.S. 395/2014 (HEARING)		smt. Ummesalma Vs smt. T. S Yashoda	K V SUdrashan kumar
3	O.S. 807/2014 (cross of pw)		Nagamma Vs Kempaiah @ Kempa	B.N.Rangaswamy
4	O.S. 811/2017 (EVIDENCE) IA/1/2017		Syed Rizwanulla Vs Akbar Sab	H.S.Bhasmangi Rudraiah
5	O.S. 448/2020 (Written statement and objection) IA/1/2020		Gangamma Vs T S Nagaiah	B Eraiah
6	O.S. 695/2020 (summons to defendent) IA/1/2020		Narasamma Vs Govindaraju	N R Rajashekar
7	O.S. 730/2020 (SUMMONS) IA/1/2020 IA/2/2020		T L Narayana Vs Chamanna	K C Rajanna
<u>11.00 AM to 02.00PM</u>				
8	O.S. 1050/2015 (HEARING) IA/1/2015		Honamma Vs Lakshmamma	Sadashivaiah B
9	O.S. 205/2016 (HEARING) IA/1/2016		Hemalatha Vs Siddalakshmamma	B.G.Ningaraja
10	O.S. 907/2016 (HEARING)		Thimmakka Vs Govindappa	M.Sundheendra Kumar
11	O.S. 630/2019 (SUMMONS) IA/1/2019		Krishaiiah Vs K. Kempaiah	K.C.Rajanna
12	Civil Misc 12/2020 (EVIDENCE)		Krishnaiiah Vs G S Anusuya	K C Rajanna
13	Civil Misc 16/2020 (FIRST HEARING)		Krishnaiiah Vs B Kempaiah	K C Rajanna

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14	EX 67/2020 (FIRST HEARING)		M T Latha Vs Narasimhamurthy	K.S Jagannatha
15	O.S. 773/2020 (FIRST HEARING)		Canara Bank represented by its present Chief Manager Vs Kareem	Mohamed Afroze Ahamed
Cases listed below are adjourned due to Covid 19				
16	O.S. 990/2017 (HEARING) IA/1/2017 IA/2/2017	05-02-2021 (02.45 PM to 05.45PM)	Ramu Vs Linganna	K.C.Rajanna
17	O.S. 571/2018 (NOTICE)	05-02-2021 (02.45 PM to 05.45PM)	Mohankumar.H.G. Vs The Chief Secretary	Chandrakala.H.S.

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<u>11.00 AM to 02.00PM</u>				
1	C.C. 2343/2009 (EVIDENCE)		Rural police Vs Gopalakrishna	APP GN
2	C.C. 79/2009 (EVIDENCE)		Rural P.S. Vs Hanumantha	APP MN
3	C.C. 4709/2019 (HEARING)		Tumkur Rural Police Station Vs Sandipudi Murali Mani Swaroop alias Abhi	APP
4	CrI.Misc. 549/2020 (ORDERS)		S Nagaraju Vs The Tahsildar	Basavaraju R
5	CrI.Misc. 566/2020 (ORDERS)		Nagarathnamma Vs The Thasildar	V R Venkateshappa
6	P.C.R. 551/2020 (FIRST HEARING)		Jagadeesha B L Vs Vasanth V N	C S Kumaraswamy
Cases listed below are adjourned due to Covid 19				
7	C.C. 1744/2003 (warrant to accused)	17-04-2021	Rural police Vs Krishnamurthy	Asst.Public Prosecutor
8	C.C. 598/2009 (SUMMONS)	17-04-2021	State By Rural P.S Vs S.C.Rajkumar	A.P.P Y.S.Renukprasad

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	O.S. 112/2010 (HEARING)		Padmambika Vs Shankaramma	T.R.R D.P.K
2	O.S. 1098/2011 (STEPS)		Siddananjaiah Vs Rangamma	SS SKM
3	O.S. 336/2012 (EVIDENCE)		Sanjeevaiah Vs Bheemaiah	TSK Exparte
4	O.S. 224/2014 (cross of pw) IA/1/2014		Honnagangamma Vs G.V.Sathyanarayana	Vijaya.D.
5	O.S. 799/2014 (EVIDENCE) IA/1/2014		Hanumantharayappa Vs Hanumaiah	S.Rangaiah
6	O.S. 1060/2014 (STEPS) IA/1/2014		P. Rahamathulla Vs Babu	T.N.Gururaj
7	O.S. 388/2015 (FOR SETTELEMENT) IA/1/2015 IA/2/2015		Kempaboraiah Vs Thimmaiah	G.Manjunath
8	O.S. 886/2015 (FOR SETTELEMENT) IA/1/2015		Gangamallaiah Vs Mallappa	M.Narayan
9	O.S. 470/2017 (FOR SETTELEMENT)		Krishnamurthy.K.S. Vs Rangashamaiah	A.V.Malini
10	O.S. 584/2017 (FOR SETTELEMENT) IA/1/2017		T.M.Maheshkumar Vs H.K.Manoharamma	N.K.Naveenkumar
11	O.S. 801/2017 (FOR SETTELEMENT)		Canara Bank Vs Syed Muneer Pasha alias Muneer	Jagadeeshappa
12	O.S. 321/2018 (STEPS)		K.N.Gurusiddaiah Vs Gnanadeva	Kumaraswamy H C
13	O.S. 636/2018 (Objections)		Renukaradhya.S. Vs Rudradevaru	BhasmangiRudraiah.H.S.
14	O.S. 616/2020 (Written statement and objection) IA/1/2020		Kempamma Vs Narasimhamurthy	Ananda V

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15	O.S. 623/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020		R Ravichandra Vs Tumakuru Mahanagara Palike	B J Mahaveera
16	O.S. 696/2020 (NOTICE) IA/1/2020 IA/2/2020		Dr Vijay R Tubaki Vs Dr Manonmani M H	S Y Kumar
17	O.S. 710/2020 (NOTICE) IA/1/2020 IA/2/2020 IA/3/2020		Y Venkatesh Vs Lakshmamma	G S Ramasesha
18	O.S. 774/2020 (FIRST HEARING)		Canara Bank represented by its present Chief Manager Vs Syed Dadapeer	Mohamed Afroze Ahamed

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<u>02.45 PM to 05.45PM</u>				
1	C.C. 2333/2005 (APPEARANCE OF ACCUSED)		Tumkur town ps. Vs Baba @ Topi wala baba	Asst.Public Prosecutor
2	C.C. 2305/2006 (AWAIT SUMMONS AND NOTICE)		Bommanna Vs G.K.Granfit es	B C S K
3	C.C. 4894/2012 (NOTICE)		Arun Kumar Vs Shivagangachar	C S K
4	C.C. 5797/2013 (warrant to accused)		Kora Police Vs SANTHOSH.M	APP
5	C.C. 2735/2013 (NOTICE)		MS. Shriram Transport Finance Co., Ltd., Vs Abid Pasha	J.B. Sannamarappa
6	C.C. 2736/2013 (SUMMONS)		MS. Shriram Transport Finance Co., Ltd., Vs Saleem Khan	J.B. Sannamarappa
7	C.C. 4451/2013 (JUDGMENTS)		Kora Police Vs Devaraju	APP
8	C.C. 4453/2013 (JUDGMENTS)		Kora Police Vs Dinesh.A.G	APP
9	P.C.R. 481/2020 (ORDERS)		R S Guruprasad Vs Renukaradhya	B A Rangaraju
10	CrI.Misc. 656/2020 (SUMMONS)		M C Vishwanatha Vs The Registrar	Narasimhamurthy
<u>11.00 AM to 02.00PM</u>				
11	C.C. 980/2012 (EVIDENCE)		State By Kora P.S Vs Mohammed Younus @ Imtiyaz	A.P.P Hemasudha Reddy
12	C.C. 4096/2013 (ARGUMENTS)		Shankara Naranayan Vs Imthiyaz Ahamed	Sridhara babu N.
13	C.C. 5785/2014 (ARGUMENTS)		Traffic Police Vs Babujan	

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14	C.C. 5029/2015 (EVIDENCE)		B.G.Vijaya Prakash Vs H.R.Veeresh Kumar	M.C.Chandraiah
15	C.C. 6079/2015 (ARGUMENTS)		G.Dinesh Vs N.S.Rekha	
16	C.C. 3210/2017 (FURTHER ARGUMENTS)		Huchegowda. S.V. Vs Dr. Murali. N.T.	Govindaraju
17	C.C. 4002/2017 (EVIDENCE)		Traffic PS Vs Arunkumar	
18	P.C.R. 545/2019 (EVIDENCE)		M/s. Shree Gowri Ganeshaa Chits Pvt Ltd. Vs Veeranagaiah. K	G.H. Kariyanna
19	P.C.R. 546/2019 (EVIDENCE)		M/s. Shree Gowri Ganeshaa Chits Pvt Ltd Vs Rajanna. Y.S	G.H. Kariyanna
20	P.C.R. 547/2019 (EVIDENCE)		M/s. Shree Gowri Ganeshaa Chits Pvt Ltd Vs Bhagya. D	G.H. Kariyanna
21	P.C.R. 548/2019 (EVIDENCE)		Ramesh. D.S Vs Ananda	Lakshminarayana
22	CrI.Misc. 487/2020 (EVIDENCE)		Henjarappa Vs Deputy Tahasildar	Suresh Babu V

Cases listed below are adjourned due to Covid 19

23	C.C. 6056/2015 (FOR LOKADALATH)	17-03-2021 (11.00 AM to 02.00PM)	Kora police Vs Santhosh	
24	C.C. 6057/2015 (EVIDENCE)	17-03-2021 (11.00 AM to 02.00PM)	Traffic Police Vs Naveenkumar D.N.	
25	C.C. 2481/2016 (warrant to accused)	17-03-2021 (11.00 AM to 02.00PM)	Kora Police Vs Naveen Kumar	
26	C.C. 3037/2017 (warrant to accused)	17-03-2021 (11.00 AM to 02.00PM)	Town PS Vs Ravi alias Kure Ravi	
27	C.C. 6729/2017 (FOR PLEA)	18-03-2021 (11.00 AM to 02.00PM)	Traffic Police Station Vs Girish	

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28	C.C. 6965/2017 (FRAMING OF CHARGE OR PLEA)	18-03-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Lokesh	
29	C.C. 2251/2018 (EVIDENCE)	18-03-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Manjaiah alias King Manja	Kora PS
30	C.C. 3226/2018 (SUMMONS)	18-03-2021 (11.00 AM to 02.00PM)	Traffic Police Station Vs Umesh	Traffic PS
31	C.C. 4660/2018 (FRAMING OF CHARGE OR PLEA)	18-03-2021 (11.00 AM to 02.00PM)	Excise Police Station Vs Lenkappa	Excise Police Station
32	C.C. 4738/2018 (FRAMING OF CHARGE OR PLEA)	18-03-2021 (11.00 AM to 02.00PM)	Excise Police Station Vs Devaraju	Excise PS
33	C.C. 5122/2018 (EVIDENCE)	18-03-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Isaf Usaf Khan	Kora PS
34	C.C. 3822/2019 (FOR PLEA)	18-03-2021 (11.00 AM to 02.00PM)	Traffic Police Station Vs Mohan Kumar T.S	APP
35	C.C. 5069/2019 (SUMMONS)	18-03-2021 (11.00 AM to 02.00PM)	Town Police Station Vs Syed Burhan Uddin	APP
36	CrI.Misc. 621/2019 (SUMMONS)	19-03-2021 (11.00 AM to 02.00PM)	Gridhara Bhattacharya. G.V Vs The Deputy Tahasildar	T.N. Manjunath
37	C.C. 3873/2020 (summons to accused)	19-03-2021 (11.00 AM to 02.00PM)	Excise Police Station Vs Chiranjeevi	APP

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<u>02.45 PM to 05.45PM</u>				
1	O.S. 724/2007 (JUDGMENTS)		Venkateshaiah Vs Muniyappa	BSDK
2	FDP 4/2008 (NOTICE)		Varsha Vs K.G. Manjunatha	
3	O.S. 1041/2008 (NOTICE)		Rajamma Vs Lakshamma	K C R C S K
4	FDP 23/2009 (NOTICE)		Siddalingamma Vs Jayalakshamma	BSY
5	O.S. 739/2020 (SUMMONS) IA/1/2020		Puttamma Vs Basamma	B V Bojaiah
<u>11.00 AM to 02.00PM</u>				
6	O.S. 503/2006 (HEARING)		Lakshamma Vs Siddappa	HGN SH
7	O.S. 633/2007 (EVIDENCE)		G.K. Gangaiah Vs Nagamma	Basavaraju N
8	O.S. 1122/2008 (EVIDENCE)		L.S.Raghavendra Vs R.S.Chidamani	K.S Jagannatha
9	O.S. 761/2020 (HEARING) IA/1/2020 IA/2/2020		C S Ravindra Vs Commissioner	N Basavaraj
Cases listed below are adjourned due to Covid 19				
10	O.S. 852/2012 (NOTICE)	17-03-2021 (11.00 AM to 02.00PM)	Gaviyappa Vs Narayanappa	G.B.Ravishankar
11	O.S. 98/2014 (EVIDENCE)	17-03-2021 (11.00 AM to 02.00PM)	Gangamma Vs Gangaiah	B.R.Renuka
12	O.S. 126/2017 (EVIDENCE)	17-03-2021 (11.00 AM to 02.00PM)	Lakshmaiah Vs Krishnamurthy	Raghavendra Y
13	O.S. 199/2017 (EVIDENCE) IA/2/2017 IA/3/2017 IA/1/2017	18-03-2021 (11.00 AM to 02.00PM)	Chinnappa Vs The Deputy Commissioner	G.B.Ravishankar

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14	O.S. 229/2017 (EVIDENCE) IA/1/2017	18-03-2021 (11.00 AM to 02.00PM)	Puttamma Vs Pramila	N.Mohamed Akber
15	O.S. 283/2017 (STEPS) IA/1/2017 IA/2/2017	18-03-2021 (11.00 AM to 02.00PM)	Siddarajamma Vs Saraswathi.S.	A.Chelubaraju
16	O.S. 306/2017 (Await Report) IA/1/2017	18-03-2021 (11.00 AM to 02.00PM)	C.M.Rangaswamaiah Vs C.R.Udayakumar	R.Premkumar
17	FDP 10/2017 (STEPS)	18-03-2021 (11.00 AM to 02.00PM)	Parvathamma Vs Swarnamba	BSY
(O.S./0000453/2002)				
18	EX 85/2018 (NOTICE)	18-03-2021 (11.00 AM to 02.00PM)	M/S Margadarsi Chits (K) PVt. Ltd., Vs D.M. Ramesh	Renukaiah
19	O.S. 722/2018 (SUMMONS)	18-03-2021 (11.00 AM to 02.00PM)	Canara Bank Vs Shafiulla.P.	Jagadeeshappa
20	O.S. 881/2018 (Objections)	18-03-2021 (11.00 AM to 02.00PM)	B.R.Nagaraju Vs B.R. Gangalakshamma	S.N. Shivakumar
21	O.S. 918/2018 (EVIDENCE) IA/1/2018	18-03-2021 (11.00 AM to 02.00PM)	Jayanthi G.C. Vs Khaleel Ulla Khan Shiarani	A.C.Mamatha
22	O.S. 922/2018 (EVIDENCE) IA/1/2018 IA/2/2018	19-03-2021 (11.00 AM to 02.00PM)	Krishnappa Vs Narayanappa	Lakshminarayana T
23	O.S. 49/2019 (SUMMONS) IA/1/2019 IA/2/2019	19-03-2021 (11.00 AM to 02.00PM)	Nataraju Vs Doddalakshamma	Dhananjaya T.M.
24	O.S. 165/2019 (STEPS) IA/1/2019	19-03-2021 (11.00 AM to 02.00PM)	Marchithimmaiah Vs Rangaswamaiah	Dhananjaya T.M.
25	P and SC 8/2019 (NOTICE)	19-03-2021 (11.00 AM to 02.00PM)	Huchappa alias Ravish. D Vs The Manager	R. Panchaksharaiah
26	O.S. 915/2019 (ISSUES) IA/1/2019 IA/2/2019	19-03-2021 (11.00 AM to 02.00PM)	Krishnegowda Vs Siddaramegowda	G.K. Srinivasa

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27	O.S. 75/2020 (EVIDENCE) IA/1/2020 IA/2/2020	19-03-2021 (11.00 AM to 02.00PM)	Kempaiah Vs Devaraju	M. Narayan
28	O.S. 119/2020 (AWAIT SUMMONS AND NOTICE) IA/1/2020 IA/2/2020	19-03-2021 (11.00 AM to 02.00PM)	Lancy H Pais Vs Gouse Mohiddin	T H Manjunatha
29	O.S. 246/2020 (summons to defendent) IA/1/2020	19-03-2021 (11.00 AM to 02.00PM)	Sajidakhaton Vs Noorulla Khan	Harivath T S
30	O.S. 259/2020 (summons to defendent) IA/1/2020	19-03-2021 (11.00 AM to 02.00PM)	Venkatadas T H Vs Hanumanthamma	Subramanya

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<u>02.45 PM to 05.45PM</u>				
1	C.C. 4387/2012 (SUMMONS)		Tiluk Police station Vs Chandpasha	APP
2	C.C. 4613/2012 (STEPS)		Thilak partk p.s. Vs Rangaswamiah	
3	C.C. 5078/2012 (EVIDENCE)		T.Puttamma Vs K.N. Narasimharaju	
4	C.C. 248/2013 (warrant to accused)		Thilak Park Police Vs Srinivasa @ Seena	A.P.P.
5	C.C. 1829/2013 (For Proclamation)		Labour Inspector Vs Mukadhun Shabaji	
6	CrI.Misc. 657/2013 (Await Report)		By Court Vs Marakka	
7	C.C. 4801/2013 (warrant to accused)		Dastageer. T.V. Vs Aandkumar Jain. T.B.	
8	CrI.Misc. 1246/2013 (HEARING)		By court Vs Somashekar	
9	C.C. 795/2014 (EVIDENCE)		Thilak Park Police Vs Krishna	
10	C.C. 797/2014 (summons to witness)		Thilak Park Police Vs K.G.Nagaraju	
11	C.C. 2012/2014 (ACCUSED STATEMENT u/s 313 CrPC)		Prabhakar Vs R.S.Shylendra	
12	C.C. 4395/2014 (EVIDENCE)		Tilak Park Police Station Vs Kumar	
13	C.C. 4477/2016 (EVIDENCE)		Thilak Park Police Vs Munavar Pasha	
14	C.C. 3763/2018 (summons to accused)		Mahaboob Khan Vs Rangadhamaiah.C.R	Gururaja T N
15	CrI.Misc. 569/2020 (FIRST HEARING)		Fathima Banu Vs The Commissioner	H S Shafiulla

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16	Crl.Misc. 570/2020 (FIRST HEARING)		Mohammed Naseerulla Khan Vs The Commissioner	H S Shafiulla
17	Crl.Misc. 571/2020 (FIRST HEARING)		Ayesha Banu Vs The Commissioner	H S Shafiulla
18	Crl.Misc. 572/2020 (FIRST HEARING)		Mohammed Safeer Ulla Khan Vs The Commissioner	H S Shafiulla
19	Crl.Misc. 573/2020 (FIRST HEARING)		Mohammed Zafarulla Khan Vs The Comissioner	H S Shafiulla
20	Crl.Misc. 596/2020 (SUMMONS)		Jayalakshmi Vs Commissioner	Jayanthi K
21	C.C. 4244/2020 (For Classification)		Thilak Park Police Station Vs Madhukumar B	APP
Cases listed below are adjourned due to Covid 19				
22	C.C. 3453/2013 (summons to witness)	22-01-2021 (02.45 PM to 05.45PM)	Thilak Park P.S. Vs B.S.Hemalatha @ Hema	
23	C.C. 5124/2013 (warrant to accused)	22-01-2021 (02.45 PM to 05.45PM)	Thilak Park Police Vs Velu @ Plane Velu	
24	C.C. 3039/2014 (EVIDENCE)	22-01-2021 (02.45 PM to 05.45PM)	Tilakpark Police Station Vs Manu	
25	C.C. 397/2017 (STEPS)	22-01-2021 (02.45 PM to 05.45PM)	H.R.Rehaman Vs Shabuddin sultan	Vasanthakumar.H.L.
26	C.C. 6371/2017 (STEPS)	22-01-2021 (02.45 PM to 05.45PM)	Mohammed Khurban Vs Khurshid Ahamed	Tippu A
27	C.C. 611/2019 (STEPS)	22-01-2021 (02.45 PM to 05.45PM)	The Branch Manager, M/s Shriram Chits P .V.t Ltd Vs Purushotham.M.N	B.,G.G
28	C.C. 5125/2013 (N.B.W to C.W)	22-01-2021	Thilak Park Police Vs Mahadevaswamy	
29	C.C. 5739/2013 (APPEARANCE OF PARTY)	22-01-2021	Thilak Park Police Vs Jagga @ Jagganath	
30	C.C. 3609/2014 (summons to accused)	22-01-2021	Thilak Park Police Vs Javeed	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	C.C. 4016/2014 (warrant to accused)	22-01-2021	Thilak Park P.S. Vs Sulthana	APP
32	Crl.Misc.(DVA) 3/2019 (NOTICE TO RESPONDENT)	22-01-2021	Pooja Vs Vinaykumar	Tippu A

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<u>11.00 AM to 02.00PM</u>				
1	O.S. 740/2020 (FOR COMPLAINANCE) IA/1/2020 IA/2/2020		Saadath Unnissa Vs Dilshad Unnisa	Kumaraswamy H C
2	O.S. 1100/2011 (EVIDENCE) IA/1/2011		TAJUNNISSA Vs SHAMANNABODY BUILDER	D.H. THIMMANNA H.M. NAGABHUSHANA
3	O.S. 157/2015 (EVIDENCE) IA/1/2015		Gangamma Vs Doddarangaiah	S.N.Ananda
4	O.S. 244/2015 (For Classification) IA/1/2015		Shammanna Vs Kamamma	R.Nagesh Rao Gaikwad
5	O.S. 792/2016 (EVIDENCE) IA/1/2016		Indian Over seas Bank Vs Virupakshaiah. H.G.	M.S.Harish Babu
6	O.S. 127/2017 (EVIDENCE) IA/1/2017 IA/2/2017		Susannadas Vs The Commissioner	H.V.Ranganatha Reddy
7	O.S. 301/2017 (EVIDENCE)		Mariyappa Vs Nagaraju	S.Shankar
8	O.S. 896/2017 (SUMMONS) IA/1/2017		Sumangala Vs Gowramma	T.S.Manjuladevi
9	O.S. 1014/2017 (STEPS) IA/1/2017		B.S.Manjunatha Vs Mariyamma	R.Nagesh Rao Gaikwad
10	O.S. 80/2018 (HEARING)		T.Rukmini Vs T.Umadevi	Premkumar.R.
11	O.S. 142/2018 (STEPS) IA/1/2018		Chandrashekarachar Vs R.Naganandachar	M.Mallikarjunaiah
12	O.S. 312/2018 (summons to defendent)		L.Narasimharaju Vs Thimmappa	Ramesh Babu T R
13	O.S. 644/2018 (EVIDENCE) IA/1/2018		Siddaramakka Vs Narasingaiah.S.R.	Renukesha.C.
14	O.S. 894/2018 (Objections) IA/1/2018		Chandrashekaraiah Vs H.Muniswamaiah	G.Sajjad Ahmed

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 142/2019 (EVIDENCE) IA/1/2019 IA/2/2019		P.M.Ramakrishnan Vs Basavakumar	C Ramesh Naik
16	O.S. 591/2020 (Objections)		T B Jayaramu Vs K R Halappa	B Somashekhara
17	O.S. 684/2020 (SUMMONS) IA/1/2020 IA/2/2020		Chandranna B H Vs Chandrakala	Suresh M
18	O.S. 762/2020 (summons to accused) IA/1/2020		Prabhulingaswamy S B Vs Renuka Prasad T	R Nagesh Rao Gaikwad
19	O.S. 769/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		Mehar Taj Vs Naseema Banu	Ramesh
Cases listed below are adjourned due to Covid 19				
20	EX 38/2007 (HEARING)	13-01-2021	Sakkubai Vs M-S Muniyappa Chetty and Co.	KNR KCR
21	O.S. 871/2010 (Defendent Evidence)	13-01-2021	Nataraju Vs Chikkeraiiah	
22	O.S. 884/2010 (For Classification)	13-01-2021	Rudresh Vs Gowramma	KNK GKR
23	O.S. 5/2011 (HEARING)	13-01-2021	M.K. Radhika Vs M.K. Gurumurthy	R.N.R.G. G.S.N.
24	O.S. 539/2011 (For Classification)	13-01-2021	Narasaiah Vs The Commissioner	C.K. T.G.R.
25	O.S. 839/2011 (Objections)	13-01-2021	B.S. Chandrashekar Vs B.S. Ramkumar	B.S. G.S.M.
26	O.S. 1031/2011 (Objections)	13-01-2021	Siddamma Vs Peddaih	K.S.J. H.S.B.R.
27	O.S. 36/2012 (HEARING)	13-01-2021	Shailakumari Vs C.S.Anitha @ Hema	ROMK KGR
28	O.S. 412/2012 (cross of pw)	13-01-2021	Chinigaiah SO kuralaiah aged 70 Yrs Vs Kalaiah SO Seebaiah aged about 65 Yrs	B.C. Shivakumar G.S.N.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 671/2012 (For Classification)	13-01-2021	Puttathayamma Vs Rajanna	
30	O.S. 692/2012 (For Classification) IA/1/2012	13-01-2021	K.S.Venkataramaiah Vs Pushpalatha Wo Prakash	K.H.Harikumar
31	O.S. 533/2014 (NOTICE) IA/1/2014 IA/2/2014	13-01-2021	N.C.Mahadevamma Vs Lakshmamma	H.V. Ranganatha Reddy
32	O.S. 437/2015 (HEARING) IA/1/2015	13-01-2021	Ms Vinayaka CNC Centre Pvt. Ltd. Vs Mr. Devaraju	K.P.Manjuprakash
33	O.S. 729/2015 (EVIDENCE) IA/1/2015	13-01-2021	Mudigeraiah Vs Maregowda	K.F. Inayathulla Shariff
34	O.S. 9/2017 (EVIDENCE) IA/1/2017	13-01-2021	Shankaraiah Vs Marithimmakka	Srinivasamurthy.N.S.iv
35	O.S. 91/2017 (HEARING) IA/1/2017 IA/2/2017	13-01-2021	Krishnappa Vs The Chief Secretary	Rajkkumar
36	O.S. 490/2017 (Objections) IA/1/2017	13-01-2021	Thimmappa Vs Gangamma	T.S.Krishnashastry
37	O.S. 502/2017 (For Classification) IA/1/2017 IA/2/2017	13-01-2021	Gangamma Vs The Chief Secretary	G.P.Mallikarjuna
38	O.S. 730/2017 (STEPS) IA/1/2017	13-01-2021	Chikkappaiah Vs Puttathayamma	Sathish.H.
39	O.S. 756/2017 (EVIDENCE) IA/1/2017 IA/2/2017	14-01-2021	Basamma Vs Shankar	S.K.Mallikarjuna
40	O.S. 782/2017 (EVIDENCE) IA/1/2017	14-01-2021	Mallikarjunaswamy Vs Basavarajamma	M.Shahajabi
41	O.S. 941/2017 (EVIDENCE) IA/1/2017 IA/2/2017	14-01-2021	Raghunath.D.S. Vs The Panchayath Development Officer	Sundaramu.D.R.
42	O.S. 957/2017 (EVIDENCE) IA/1/2017	14-01-2021	Guruvaiah Vs Siddalingaiah	Ramesh S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	O.S. 969/2017 (EVIDENCE) IA/1/2017	14-01-2021	Ramakka Vs Lakshminarayana	S.Mukunda
44	EX 2/2018 (STEPS)	14-01-2021	Smt. H.S. Sandhyarani Vs Shivanna	Hemanna H.M.
45	O.S. 74/2018 (EVIDENCE)	14-01-2021	Rajanna Vs Zameer	Shivakumar.B.C.
46	O.S. 91/2018 (HEARING) IA/1/2018	14-01-2021	Smt. Meenakshi Vs Smt. S.N. Renuka	T.K. Jayaram
47	O.S. 104/2018 (EVIDENCE)	14-01-2021	Thigalara(Agnivamsha Kshartriaya) Vidyabhivrudhi Sangha Vs G.P.Sujatha	R.Nagesh Rao Gaikwad
48	O.S. 233/2018 (EVIDENCE)	20-01-2021	B.S. Somashekaraiah Vs The Principal	Ramesha.S
49	O.S. 263/2018 (STEPS)	20-01-2021	Chethana.B. Vs The Chief Secretary	Sathyanarayana.K.T.
50	O.S. 324/2018 (EVIDENCE) IA/1/2018	20-01-2021	Savitha.H.R. Vs Narasiyappa	Vasanthakumar
51	O.S. 354/2018 (SUMMONS) IA/1/2018	20-01-2021	Rangashamaiah Vs Jayanna	Umesh.G.C.
52	O.S. 395/2018 (For amendment)	20-01-2021	Renukamma Vs Boramma	Srinivas K.M.
53	O.S. 814/2018 (HEARING) IA/1/2018	20-01-2021	Tolasamma Vs Narasaiah	Krishnappa D
54	O.S. 384/2019 (EVIDENCE) IA/1/2019 IA/2/2019	20-01-2021	R.Annadhanaiah Vs Shivakumar	Ramesh.S
55	O.S. 533/2019 (STEPS) IA/1/2019	20-01-2021	P. Jayathi Lal Vs Gowrish A.N	Raghavendra Y
56	O.S. 568/2019 (STEPS) IA/1/2019	20-01-2021	Ashwathaiah Vs Parvathamma	G.B. Ravishankar
57	O.S. 574/2019 (summons to defendent)	20-01-2021	Bank of BARODA Vs Safa Motors	Mohammed Afroze Ahamed

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58	O.S. 605/2019 (Objections) IA/1/2019	20-01-2021	Charukeerthi Vs Sarojamma	H. Nagaraju
59	O.S. 615/2019 (Objections) IA/1/2019 IA/2/2019	20-01-2021	Manjunath. T Vs Laxmamma	H.G. Narasaraju
60	O.S. 633/2019 (HEARING) IA/1/2019 IA/2/2019	20-01-2021	Shwetha R.C Vs Chikkarangaiah	M.L. Santhosh
61	O.S. 668/2019 (EVIDENCE)	20-01-2021	Akshatha Vs The Chief Secretary	G.S. Yogeesh
62	O.S. 738/2019 (AWAIT SUMMONS AND NOTICE)	20-01-2021	D. Kumar Vs Shivanna	K.S. Jagannatha
63	EX 136/2019 (AWAIT SUMMONS AND NOTICE)	20-01-2021	STATE BANK of INDIA Vs Narasimhamurthy	Mohamed Afroze Ahamed
64	O.S. 776/2019 (STEPS)	20-01-2021	Geetha Vs Basavaraju. N.S	Benaka Kumar
65	FDP 30/2019 (Objections)	20-01-2021	Nagamma Vs Chikkeeraiah	B.N. Rangaswmy
66	O.S. 701/2018 (For Compliance of Section 89 of C.P.C) IA/1/2018	22-01-2021	Lakshmana Vs Ramaiah	K.S Jagannatha
67	O.S. 953/2018 (For Compliance of Section 89 of C.P.C)	22-01-2021	Chinmaye.P.G. Vs Gagaraju.N.	L.Narasimha Murthy
68	O.S. 310/2019 (For Compliance of Section 89 of C.P.C) IA/1/2019	22-01-2021	R. Akbar Khan Vs Rameejabee	Basavaraj N
69	EX 13/2020 (STEPS)	22-01-2021	Anjanamurthy @ Bhutaiah Vs Hanumakka	Sundarram. D.R
70	O.S. 90/2020 (HEARING) IA/1/2020	22-01-2021	Gunavathi Vs A. Nagaraju	C.N. Hanumantharaju
71	O.S. 141/2020 (SUMMONS)	22-01-2021	Gunavathi Vs A Nagaraju	C N Hanumantharaju

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72	O.S. 242/2020 (SUMMONS) IA/1/2020 IA/2/2020	22-01-2021	K Gangashanaiah Vs Chief Secretary	Rajkumar
73	O.S. 252/2020 (summons to defendent)	22-01-2021	Chandrashekar R J Vs Nagaraju	E Hanumatharayappa
74	EX 36/2020 (FIRST HEARING)	22-01-2021	Margadarsi Chits Pvt Ltd Vs H M Shivaswamy	K Naveen Nayak
75	O.S. 366/2020 (SUMMONS) IA/1/2020	22-01-2021	H A Govindaraju Vs Narasamma	Basavaraju K N
76	O.S. 514/2020 (SUMMONS) IA/1/2020	22-01-2021	Mohammad Shaffiulla Vs C N Sharada	H P Nataraj
77	O.S. 611/2020 (FIRST HEARING) IA/1/2020	22-01-2021	Shivalingaiah Vs Palakshaiah	Raghavendra Y
78	O.S. 625/2020 (FIRST HEARING) IA/1/2020 IA/2/2020 IA/3/2020	22-01-2021	Mrs Merlyn Thomas Vs HMT Watches Ltd	S Shiva Prasad
79	O.S. 662/2020 (summons to defendent) IA/1/2020	22-01-2021	Siddaraju Vs Gangaraju A C	D Nagaraju
80	Civil Misc 17/2020 (FIRST HEARING) IA/1/2020 IA/2/2020	22-01-2021	Gangadharaiah Vs N K Nagaraju	G Nagaraj

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 1022/2009 (NOTICE)		Hebbur Police Vs Venkateshaiah	APP
2	C.C. 4158/2010 (warrant to accused)		Hebbur P.S. Vs Lakshmikumar	
3	C.C. 3245/2010 (NOTICE TO SURETY)		Hebbur P.S. Vs Lohith@ Lokesh @ Loki@Bhatta	APP GKS
4	C.C. 3549/2010 (HEARING)		Hebbur Police Station Vs Govindraju	APP PM
5	C.C. 3551/2010 (summons to witness)		Hebbur Police Station Vs Lohith	A.P.P.
6	C.C. 3794/2010 (N.B.W to C.W)		Hebbur Police Vs Lakkanna	APP
7	C.C. 4166/2010 (summons to witness)		Hebbur Police Vs Munichowdaiah	APP SM
8	C.C. 2658/2014 (warrant to accused)		Hebbur Police Station Vs Girish	
9	C.C. 5543/2014 (warrant to accused)		Kyathasandra Police Vs Venkasheshaiah	
10	Crl.Misc. 20/2020 (EVIDENCE)		Chandraiah Vs The Deputy Tahasildar	Palakshaiah. C
11	Crl.Misc. 172/2020 (STEPS)		K C Rangaiah Vs The Deputy Thasildar	Sadashivaiah B
12	P.C.R. 157/2020 (SWORN STATEMENT)		Dr L D Sreenivasa Vs Wasim Pasha	N Basavaraj
13	Crl.Misc. 245/2020 (STEPS)		Wasijeelani S A M Vs The Tahasildar	Palakshaiah C
14	Crl.Misc. 263/2020 (NOTICE TO RESPONDENT)		Noorainjeelani S A M Vs The Commissioner	Palakshaiah. C
15	Crl.Misc. 264/2020 (SUMMONS)		Saqlain Waseel Jeelani S A M Vs The Commissioner	Palakshaiah. C

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	C.C. 2026/2020 (summons to accused)		Hebbur Police station Vs Sufiyan	APP
17	C.C. 2075/2020 (warrant to accused)		Hebbur Police station Vs Venkatesh K M	APP
18	C.C. 2132/2020 (summons to accused)		Hebbur Police station Vs Basavaraju	APP
19	C.C. 2133/2020 (summons to accused)		Hebbur Police station Vs Prashanthkumar	APP
Cases listed below are adjourned due to Covid 19				
20	Crl.Misc. 538/2020 (FIRST HEARING)	19-12-2020	Kareem Khan Vs Deputy Thashildar	N H Ranganatha
21	C.C. 4056/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Hebbur Police Station Vs Ananthakumar	APP
22	Crl.Misc. 726/2020 (FIRST HEARING)	19-12-2020	M S Baalagangappa Vs Deputy Tahasildar	Virupaksha K R
23	C.C. 3484/2017 (FOR HBC)	22-01-2021	Hebbur PS Vs Siddalingaswamy	
24	C.C. 729/2018 (FOR HBC)	22-01-2021	Hebbur Police Station Vs Sanjay	
25	C.C. 1438/2018 (FOR HBC)	22-01-2021	Jayanagara Police Station Vs Chethana Kumari.N.V	
26	C.C. 1065/2011 (summons to witness)	22-01-2021	Hebbur P.S. Vs Raghavendra.H.K.	APP
27	C.C. 2384/2011 (NOTICE)	22-01-2021	Puttashamaiah Vs Dharamaiah	HVR
28	C.C. 3377/2011 (summons to witness)	22-01-2021	Hebbur Police Station Vs Jayanna	A.P.P.
29	C.C. 2686/2012 (warrant to accused)	22-01-2021	Hebbur Police Station Vs Manja	A.P.P.
30	C.C. 3655/2012 (SUMMONS)	22-01-2021	Hebbur Police Vs Rangaswamaiah	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	C.C. 3934/2012 (NOTICE)	22-01-2021	Hebbur Police Station Vs Gopala	APP
32	C.C. 4916/2012 (N.B.W to C.W)	22-01-2021	Hebbur Police Vs Ayub	
33	C.C. 2595/2013 (SUMMONS)	22-01-2021	Hebbur Police Vs Vijaya Kumar	A.P.P.
34	C.C. 3515/2013 (warrant to accused)	22-01-2021	Hebbur Police Vs Bashasab	
35	C.C. 657/2014 (ARGUMENTS)	22-01-2021	Hebbur Police Vs Ranga @ Rangappa	
36	C.C. 900/2014 (warrant to accused)	22-01-2021	Hebbur Polilce Vs Veeresh	
37	C.C. 3102/2014 (summons to withness)	22-01-2021	Hebbur Police Station Vs Bettasiddappa	
38	C.C. 5544/2014 (summons to withness)	22-01-2021	Hebbur PS Vs Mallanna @ Malla	
39	C.C. 5146/2014 (summons to withness)	22-01-2021	Hebbur PS Vs Devaraju	
40	C.C. 5126/2017 (NOTICE)	22-01-2021	H.M.Manjunath Vs Mahadevaiah.D.B.	Lakshminarayana
41	C.C. 3235/2018 (summons to accused)	22-01-2021	Hebbur Police Station Vs Kumar Alias Kumar Swamy	Hebbur PS
42	CrI.Misc. 513/2019 (NOTICE)	22-01-2021	Jagadeesh K. Vs The Deputy Tahasildar	M.d.Suresh
43	C.C. 2104/2020 (summons to accused)	22-01-2021	Hebbur Police station Vs Santhosh Kumar A K	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	O.S. 391/1997 (SUMMONS)		V. Vijayalakshmi Vs Krishnaiah	BCS
2	O.S. 1166/2011 (NOTICE)		Bheemanna Vs Puttahanumaiah	RR GKR
3	O.S. 671/2014 (FOR SETTELEMENT)		Lakshamma Vs Gangaramaiah	G.H.Srinivasa
4	O.S. 697/2016 (Objections) IA/1/2016		Lakkamma Vs Thimmakka	H.V.Ranganathareddy
5	O.S. 757/2016 (NOTICE) IA/1/2016		Ramakrishnaiah Vs Lalithamma	V.R.Venkateshappa
6	O.S. 128/2017 (EVIDENCE) IA/1/2017		Puttaiah Vs Puttamma	H.L.Harshavardhanswamy
7	O.S. 291/2017 (EVIDENCE)		Pramod.N Vs T.R.Jayaprabhu	M.Shahajabi
8	O.S. 701/2017 (For Classification) IA/1/2017		Jayamma Vs Nanjamma	Chandrappa.H.
9	O.S. 337/2018 (For amendment) IA/1/2018		Mudlagiraiah Vs Ganganna	Harikumar.K.H.
10	O.S. 290/2019 (EVIDENCE) IA/1/2019		Indian Overseas Bank Vs Mahaboob Pasha	Harish Babu.M.S
11	O.S. 522/2019 (STEPS) IA/1/2019		Shivashankarappa Vs Ningamma	R. Nagesh Rao Gaikwad
12	EX 140/2019 (FIRST HEARING)		Andhra Bank Vs M/s Style N Style Beauty Saloon	Mohammed Afroze Ahamed
13	O.S. 795/2019 (Written statement and objection)		Nataraja Vs The Chief Secretary	H.M. Nagabhushana
14	O.S. 907/2019 (Written statement and objection) IA/1/2019 IA/2/2019 IA/3/2019		Teja Vs Tumakuru Mahanagara Palike	H.S. Bhasmangi Rudraiah
15	O.S. 54/2020 (Written statement and objection) IA/1/2020 IA/2/2020		Bharath Vs Govindaiah	G.S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 202/2020 (summons to defendent) IA/1/2020		Sayida Vs Mohammed Dadapeer	B S Jayashankar
17	O.S. 498/2020 (summons to defendent)		Madhusudhana Vs Janakamma	Ananda V
18	EX 59/2020 (NOTICE)		Margadarsi chits pvt. Limited Vs Kusuma	K Naveen Nayak
19	O.S. 770/2020 (FIRST HEARING)		Canara Bank represented by its present Chief Manager Vs Ravi Chandran C	Mohamed Afroze Ahamed
PLNTF EVIDENCE				
20	O.S. 539/2015 (Objections)		R.Chandrashekar Vs Narasimhaiah	S.Shankar
Cases listed below are adjourned due to Covid 19				
21	O.S. 672/2018 (Issue FLW(Fine Levy Warrant)) IA/1/2018 IA/2/2018	21-01-2021	Gangamma Vs Pushpavathamma	Harikumar.K.H.
22	EX 33/2016 (STEPS)	21-01-2021	Jayamma Vs Abida	R.Nagesh Rao Gaikwad
23	O.S. 762/2016 (NOTICE) IA/1/2016	21-01-2021	E.Prakashchar Vs Eramma	K.Borappa
24	O.S. 798/2016 (summons to defendent) IA/1/2016	21-01-2021	Thimmegowda Vs Muniyappa	K.C.Rajanna
25	O.S. 925/2016 (NOTICE)	21-01-2021	Gangaiah Vs Venkatarangaiah	S.Shankar
26	O.S. 314/2017 (Objections)	21-01-2021	Shivalingaiah Vs Shivanna	B.C.Shivakumar
27	O.S. 315/2017 (Objections)	21-01-2021	Shivalingaiah Vs Shivanna	B.C.Shivakumar
28	O.S. 415/2017 (Objections)	21-01-2021	Shivalingaiah Vs Lakshamma	B.C.Shivakumar
29	O.S. 581/2017 (HEARING) IA/1/2017	21-01-2021	Padma Vs Narasamma	N.K.Naveenkumar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 683/2017 (SUMMONS) IA/1/2017 IA/2/2017	21-01-2021	Mallaiah.K. Vs Santhosh	D.A.Rajeshguptha
31	O.S. 792/2017 (NOTICE) IA/1/2017 IA/2/2017 IA/3/2017	21-01-2021	Harishkumar Vs Dilip Kumar	R.Omkarappa
32	O.S. 33/2018 (STEPS)	21-01-2021	Canara Bank Vs Vinay M.V.	Mohamed Afroze Ahamed
33	O.S. 47/2018 (Written statement and objection) IA/1/2018	21-01-2021	Arasappa Vs Shivanna	G.B Ravishankar
34	O.S. 252/2018 (summons to defendent)	21-01-2021	Canara Bank Vs Sunitha.K.	Venugopal.S.R.
35	O.S. 295/2018 (STEPS)	21-01-2021	Manasa Vs Shivalingaiah	Rangaraju.B.A.
36	O.S. 313/2018 (summons to defendent) IA/1/2018	21-01-2021	Nagamma Vs Rangamma	Dalapathy.V
37	O.S. 639/2018 (AWAIT SUMMONS AND NOTICE) IA/1/2018 IA/2/2018	21-01-2021	Narasimhamurthy Vs Venkatappa	K.C Rajanna
38	O.S. 645/2018 (STEPS)	21-01-2021	Andhra Bank Vs Mr. Lohith A.R.	Mohamed Afroze Ahamed
39	O.S. 835/2019 (Written statement and objection) IA/1/2019	21-01-2021	Manjula Vs Dharanesh alias Dharanendra Kumar	Vasanthkumar. H.L
40	O.S. 859/2019 (Objections) IA/1/2019	21-01-2021	R. Lokesh Vs Neelavathi	Rudrappa
41	O.S. 913/2019 (SUMMONS) IA/1/2019	21-01-2021	Syed Obedulla Vs Yaseen Ahamed Khan	Y. Swamy
42	EX 68/2020 (FIRST HEARING)	21-01-2021	S N Manjula Vs Kempamma	K.S Jagannatha

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	C.C. 1790/2009 (Defendent Evidence)		The pavagada Souharda credit co-operative ltd Vs N.Suresh	KPM SBR
Cases listed below are adjourned due to Covid 19				
2	C.C. 402/2017 (EVIDENCE)	29-01-2021	Kanaka Credit Co-Operative Society Ltd. Vs T.S.Shivaprasad	T.K.Jayaram

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 826/2017 (ARGUMENTS) IA/1/2017 IA/2/2017		T.Mohammed Yousuf Vs Estate Officer	E.Hanumantharayappa
2	O.S. 296/2019 (HEARING) IA/1/2019		Pali Rangaiah Vs S. Pramashiviah	Hemantha
3	Civil Misc 14/2019 (HEARING)		B.T. Kumbaiah Vs B.T. Narasimhamurthy	Basavaraju K
4	O.S. 330/2019 (HEARING) IA/1/2019		Thayamma Vs Gangamma	Ravi G.H.
5	O.S. 101/2020 (Written statement and objection) IA/1/2020 IA/2/2020		Rangashamaiah Vs Nagaraju	K.C.Rajanna
6	O.S. 108/2020 (Objections) IA/1/2020		K R Premaleela Vs Chikkapeddakka Alias Peddakka	Shivanna D
7	O.S. 216/2020 (summons to defendent) IA/1/2020		Suma Vs Neelamma	C Palakshaiah
8	O.S. 301/2020 (NOTICE) IA/1/2020		R Nagaraju Vs C V Basavaraju	S Shankar
9	O.S. 446/2020 (summons to defendent) IA/1/2020 IA/2/2020		Siddagangappa Vs Ramesh H R	M J Dayananda
10	O.S. 471/2020 (summons to defendent)		Mallamma Vs Ganganna	Ramesh B S
11	O.S. 657/2020 (Written statement and objection) IA/1/2020 IA/2/2020		C Renukaiah Vs H G Shabeena Banu	C K Giridhar
12	O.S. 679/2020 (SUMMONS) IA/1/2020 IA/2/2020		Jayamma Vs Venkatesh	G.K.Ranganatha
<u>11.00 AM to 02.00PM</u>				
13	O.S. 1120/2009 (FOR SETTELEMENT)		Jayamma Vs Chikkamachaiah	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 171/2010 (ORDERS)		Rekha Vs Nagaraju	TSN SR
15	O.S. 458/2010 (cross of dw)		Sakamma Vs Gangamurthy	VRV SMS
16	O.S. 639/2010 (EVIDENCE)		Rathnamma Vs Mangalamma	K.C.Rajanna
17	O.S. 341/2011 (EVIDENCE)		S.Ganganna Vs Narayanappa	ROMK -
18	O.S. 1465/2011 (cross of pw)		Umesh. G.D. Vs Chandrashekar. G.D.	
19	O.S. 199/2012 (cross of dw)		Mohamed Ibrahm Vs Shaik Ahamed	K.S. Jagannath R.P.
20	O.S. 658/2012 (For Classification)		Lakshamma Vs Gangamma	
21	O.S. 683/2012 (EVIDENCE)		Lakshminarasaiah Vs Hanumantharayappa	
22	O.S. 865/2012 (EVIDENCE) IA/1/2012		Puttaiah Vs Sri Kempaiah	T.N.Gururaja
23	O.S. 1223/2012 (ARGUMENTS) IA/1/2012		R Rajakumar so Rajashekaraiyah Vs Siddaraju so Thimmaiah	S.B.Shantharaju
24	O.S. 304/2013 (ARGUMENTS) IA/1/2013		Mahesh Vs Gundaiah	P. Shivananjappa
25	O.S. 619/2013 (EVIDENCE) IA/1/2013 IA/2/2013		Jayanna Vs Bommaiah	Shankaraiah. R.
26	O.S. 658/2014 (EVIDENCE) IA/1/2014		Channamma Vs Thimmavva	R.Thippeswamy
27	O.S. 856/2014 (HEARING) IA/1/2014		Lokesh Vs Nagaraju	B.R.Devaraju
28	O.S. 82/2017 (HEARING)		H.Chetan Vs Chikkanna	S.Vijaykumar
29	O.S. 147/2017 (EVIDENCE)		Gowramma Vs Sharadamma	C.N.Hanumantharaju

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 456/2017 (EVIDENCE)		Maruthi.R. Vs Chief Secretary	Mohanchand
31	O.S. 738/2017 (EVIDENCE) IA/1/2017		Jaibunnisa Vs Syed Pasha	S.R.Prakash
32	O.S. 332/2018 (EVIDENCE) IA/1/2018 IA/2/2018		T.G.Mahalakshmi Vs Munirajamma	Dhananjaya.T.M.
33	O.S. 570/2018 (ARGUMENTS)		Karnataka Bank Limited Vs Anitha Lakshmi	Venkatesh.T.H.
34	O.S. 793/2018 (cross of pw) IA/1/2018 IA/2/2018		Shivashankaraiah Vs Manjunatha.B.S.	Kumaraswamy H C
35	O.S. 210/2019 (ARGUMENTS) IA/1/2019		Shashikumar H Vs Kempaiah alias Kempanayak	Shankaraiah R
36	O.S. 235/2019 (AWAIT SUMMONS AND NOTICE) IA/1/2019 IA/2/2019		A.N. Prasannamurthy Vs H.P. Suresh	Syed Muzammil Pasha
37	O.S. 350/2019 (cross of pw) IA/1/2019		T. Srinivas Vs The Chief Executive Officer	G.K. Srinivasa
38	O.S. 506/2019 (FOR SETTELEMENT) IA/1/2019		N.K. Lakshminarayana Vs Gayithamma	G.K. Srinivasa
39	O.S. 700/2020 (SUMMONS) IA/1/2020		K Manjunatha Vs Tejavathi	A T Veerananarayan
40	O.S. 771/2020 (FIRST HEARING)		Canara Bank represented by its present Chief Manager Vs Ibrahim P	Mohamed Afroze Ahamed

Cases listed below are adjourned due to Covid 19

41	O.S. 122/2012 (ISSUES)	18-01-2021	Siddaiah Vs Nanamma	DARG
42	O.S. 16/2014 (Objections)	18-01-2021	Balakrishna Vs Kempasiddamma	M.Gurunanjegowda
43	O.S. 95/2014 (STEPS) IA/1/2014 IA/2/2014	18-01-2021	Lakshamma Vs C.R.Chikkarangaiah	S.M. Krishnamurthy

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44	O.S. 936/2014 (Addl.WST) IA/1/2014	18-01-2021	Jyothi Vs Gangadharaiah	A.N.Shylavathi
45	FDP 10/2019 (STEPS)	18-01-2021	Nanjamma Vs Huchchamma	GS
46	O.S. 634/2020 (STEPS) IA/2/2020	18-01-2021	Dilshad Vs Chikkasiddaiah	G H Ravi
47	O.S. 635/2020 (STEPS) IA/2/2020	18-01-2021	Riyaz Vs Chikkasiddaiah	G H Ravi
48	O.S. 636/2020 (STEPS) IA/2/2020	18-01-2021	Zeenath Unnisa Vs Chikkasiddaiah	G H Ravi

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	C.C. 2538/2016 (warrant to accused)		Chikkamahimaiah Vs Siddaraju	S.Mukunda
2	C.C. 2539/2016 (APPEARANCE OF PARTY)		Chikkamahimaiah Vs Siddaraju	S.Mukunda
3	C.C. 3550/2016 (HEARING)		K.G.Shyamala Vs yathish	M.B.Chethankumar
4	C.C. 722/2019 (FOR SETTELEMENT)		G.S. Hanumantharayappa Vs Siddesh	N.H. Srinivasamurthy
Cases listed below are adjourned due to Covid 19				
5	C.C. 121/2016 (Defendent Evidence)	10-02-2021	T.V.Lokesh Vs T.M.Krishnamurthy	
6	C.C. 2459/2018 (Cross of P.W)	10-02-2021	Mandara.B.L. Vs Nagaraju	Umesh.G.C.
7	C.C. 3716/2018 (HEARING)	10-02-2021	S. Jagadeesha Vs Sunil P	K.S Jagannatha
8	C.C. 194/2019 (warrant to accused)	10-02-2021	Uma Vs Sreepada Rao	D S Kumar Swamy
9	C.C. 195/2019 (warrant to accused)	10-02-2021	Markandeyalu.P. Vs Zabiulla	Rangaswamaiah.D.
10	C.C. 264/2019 (SUMMONS)	10-02-2021	J.Jayanthilal Vs G.R.Jagadeesh	Ramesh Babu T R
11	C.C. 341/2019 (warrant to accused)	10-02-2021	Renukaradhya P.C. Vs M.H. Gopal	Basavaraju N.
12	C.C. 343/2019 (warrant to accused)	10-02-2021	Srinivasa C.S Vs Chandraiah.H	T.H.Kumar
13	C.C. 345/2019 (AWAIT SUMMONS AND NOTICE)	10-02-2021	Usha Sri.Gunti Vs Malleesh B.Y.	H.P.Nataraj
14	C.C. 346/2019 (STEPS)	10-02-2021	Jai Hanuman Rice Mill Vs Mahammad Tajuddin	Devachandan

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 723/2019 (FOR PLEA)	10-02-2021	Tumakuru Basavaeshwara credit co-op ociety ltd.(R) Vs Vanajakshi	D.P. Kiran Kumar
16	C.C. 912/2019 (EVIDENCE)	10-02-2021	Shekar H.S. Vs T.M.Ravi Kumar	Chethan Kumar M.B.
17	C.C. 913/2019 (Await Report)	10-02-2021	M/S.Biltech Building Elements Ltd. Vs M/S BMD	Manjunath.T.H.
18	C.C. 917/2019 (SUMMONS)	10-02-2021	A S Chikkathimmaiah Vs T V Ramesh	Ramesh
19	C.C. 919/2019 (SUMMONS)	10-02-2021	Srinatha.G.N Vs Madhusudhan Reddy	Manjunatha.R
20	C.C. 1160/2019 (SUMMONS)	10-02-2021	T.H.Raghuraj Vs BanuPrakash	S.R. Prakash
21	C.C. 1161/2019 (SUMMONS)	10-02-2021	T.C.Kishor Vs Mohan Kumar	B.S.Jayashankar
22	C.C. 1162/2019 (warrant to accused)	10-02-2021	Tumakuru Basaveswara credit.co.op.so.ltd Vs Sowbhagyamma	kiran kumar D P a
23	C.C. 1291/2019 (SUMMONS)	10-02-2021	Sachi Agencies Vs Just Tracer Tech	Bendre Kumar.T.
24	C.C. 1292/2019 (STEPS)	10-02-2021	Thanveer Pasha Vs Sunil Kandu Sinde	Manjunatha P V
25	C.C. 1293/2019 (SUMMONS)	10-02-2021	Thanveer Pasha Vs Sunil Kandu Sinde	Manjunatha P V
26	C.C. 1294/2019 (SUMMONS)	10-02-2021	Devaraju K Vs Virupakshaidh.A	Harish.H

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 288/1996 (ARGUMENTS)		Hanumakka Vs Veeranna	
2	O.S. 490/2000 (STEPS)		Laleethamma Vs Lakshmiddevamma	RP
3	O.S. 644/2008 (HEARING)		T.M.Kamamma Vs Mahalingaiah	H.G.Narasaraju B.C.Shivakumar
4	O.S. 902/2009 (EVIDENCE)		Mutharayappa Vs Madhudaiah	
5	O.S. 1128/2010 (HEARING)		Honnamma Vs Gangamma	
6	O.S. 309/2011 (For amendment)		Nataraju Vs Anjanappa	S.S.
7	O.S. 259/2011 (HEARING)		Manjanna Vs Rangappa	Shivanajanappa
8	O.S. 1496/2011 (HEARING)		Gangahuchamma Vs Amruthooraiiah	PSN
9	O.S. 48/2014 (HEARING) IA/1/2014		Siddagangamma Vs Siddagangaiah	S.R Ramakrishnaiah
10	O.S. 329/2014 (ORDERS)		D.R.Nagaraju Vs Jayamma	V.R. Venkateshappa
11	O.S. 397/2015 (HEARING) IA/1/2015		Annapurnamma Vs Rathnamma	T.s.Narayanaswamy
12	O.S. 430/2016 (ORDERS) IA/1/2016 IA/2/2016		S.D.Bhanuprakash Vs Tumkur Club	
13	O.S. 177/2020 (Objections) IA/1/2020		Ganganna Vs Rajanna Alias Rajashekhar	Siddappa.K
14	O.S. 180/2020 (HEARING) IA/1/2020		Kamamma Vs Chandramma	Ramesh S
15	O.S. 181/2020 (HEARING) IA/1/2020		Doddaiah Vs Chandramma	Ramesha.S

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S(Incharge)
VI ADDL. CIVIL JUDGE AND JMFC VII COURT
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 182/2020 (HEARING) IA/1/2020		Rangamma Vs Chandramma	Ramesha.S
17	O.S. 183/2020 (HEARING) IA/1/2020		C Vishwanatha Vs Chandramma	Ramesha.S
18	O.S. 184/2020 (HEARING) IA/1/2020		Shanthamma Vs Chandramma	Ramesha.S
19	O.S. 185/2020 (HEARING) IA/1/2020		Shanthamma Vs Chandramma	Ramesha.S
20	O.S. 186/2020 (HEARING) IA/1/2020		Chidananda Vs Chandramma	Ramesha.S
21	O.S. 187/2020 (HEARING) IA/1/2020		T M Nanajaraju Vs Chandramma	Ramesha.S
22	O.S. 188/2020 (HEARING) IA/1/2020		Doddaiah Vs Chandramma	Ramesha.S
23	O.S. 224/2020 (HEARING) IA/1/2020		Manjunatha T R Vs Chandramma	Ramesha.S
24	O.S. 225/2020 (HEARING) IA/1/2020		R Rangaswamaiah Vs Chandramma	Ramesha.S
25	O.S. 226/2020 (HEARING) IA/1/2020		Chikkaswamaiah Vs Chandramma	Ramesha.S
26	O.S. 231/2020 (HEARING) IA/1/2020		R Rangaswamaiah Vs Chandramma	Ramesha.S
27	O.S. 232/2020 (HEARING) IA/1/2020		Siddappa Vs Chandramma	Ramesha.S
28	O.S. 233/2020 (HEARING) IA/1/2020		Siddappa Vs Chandramma	Ramesha.S
29	O.S. 614/2020 (Objections) IA/1/2020		G R S Ravishankar Vs T S Khaleemulla	G Nagaraj
30	O.S. 772/2020 (FIRST HEARING)		Canara Bank represented by its present Chief Manager Vs Shoukath Ali	Mohamed Afroze Ahamed

AMENDMENT

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S(Incharge)
VI ADDL. CIVIL JUDGE AND JMFC VII COURT
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	O.S. 297/2011 (SUMMONS)		T.S.Vijayalakshmi Vs T.S.Veerabhadra	BSR
Cases listed below are adjourned due to Covid 19				
32	O.S. 260/2008 (STEPS)	05-03-2021	Siddaiah Vs Ramaiah	G S R S B S
33	O.S. 399/2011 (cross of pw)	05-03-2021	Padma Vs Sarojamma	P K M
34	O.S. 401/2015 (Cross of P.W) IA/1/2015	05-03-2021	Monika Vs Sharadamma	S.V.Ravindranath (Tagor)
35	O.S. 715/2020 (NOTICE) IA/1/2020	05-03-2021	Mangalagowramma Vs Kumar S	Syed Muzammil Pasha
36	O.S. 722/2020 (SUMMONS) IA/1/2020 IA/2/2020	05-03-2021	Kempamma Vs Kempamma	K C Rajanna
